Written Answers to

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. (SHRIMATI) KRUPARANI KILLI): (a) No Sir. There is no acute shortage of staff in the offices of the Department of Posts in Maharashtra. The information in respect of the offices of the Department of Telecommunications in Maharashtra is being compiled and will be placed on the table of the House in due course of time.

(b) to (e) Does not arise in view of reply to (a) above so far as the Department of Posts is concerned.

## FDI in Telecommunication sector

†1155. SHRIMATI RAJANI PATIL: SHRI ISHWARLAL: SHANKARLAL JAIN: SHRI SHYAMAL CHAKRABORTY:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Telecom Commission has granted its approval for 100 percent Foreign Direct Investment (FDI) in telecommunication sector of the country;

(b) if so, the details thereof;

(c) whether companies of any country have expressed their interest in this regard; and

(d) if so, the names of such companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) Yes Sir.

(b) The Telecom Commission approved the proposal for raising FDI limit for all telecom services including Telecom Infrastructure Providers upto 100% with 49% under automatic route, and beyond 49% through FIPB, subject to observance of security and license conditions by licensee as well investors. It was also approved that the recommendation of the Telecom Commission will be forwarded to the Department of Industrial Policy and Promotion (DIPP) for their consideration and appropriate interministerial consultation including with Ministry of Home Affairs and Ministry of Defence.

- (c) No Sir.
- (d) Does not arise in view of (c) above.

<sup>&</sup>lt;sup>†</sup>Original notice of the question was received in Hindi.